

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 437/GT/2014

Subject : Revision of tariff of Indira Gandhi Super Thermal Power Project Stage-1 (3 x 500 MW) from COD of Unit-1, i.e, from 5.3.2011 to 31.3.2014 after truing-up exercise

Petition No. 266/GT/2014

Subject : Determination of tariff for Indira Gandhi Super Thermal Power Project (3 x 500 MW) for the period from 1.4.2014 to 31.3.2019

Date of Hearing : **6.9.2016**

Coram: Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Aravali Power Company Private Limited (APCPL)

Respondents : Haryana Power Purchase Centre and 3 others

Parties present : Shri M G Ramachandran, Advocate, APCPL
Ms Anushree Bardhan, Advocate, APCPL
Shri K P S Gujral, APCPL
Shri A Basu Roy, NTPC
Shri Vishal Anand, BRPL & BYPL
Shri Rahul Kinra, BRPL & BYPL
Ms Ranjana Roy, Advocate, TPDDL
Shri Pushkar Taimni, Advocate, TPDDL

Record of Proceedings

During the hearing, the learned counsel for the respondents BYPL and BRPL prayed for adjournment of the hearing in order to file reply in the matter. The Commission accepted the prayer and adjourned the hearing.

2. The Commission however directed the petitioner to file additional information on affidavit, on or before 16.9.2016, with advance copy to respondents on the following:-

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(i) Submit the details of gross block and the corresponding liabilities (created and discharged) of freehold and leasehold land from COD of Unit-I to 31.3.2014 and for the period 2014-19.



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(i) Clarify the discrepancy in the total additional capital expenditure claimed during the period from 26.4.2013 to 31.3.2014.

(ii) Clarify the total liabilities in respect of Unit-II as on 31.3.2014.

3. The respondents are directed to file their reply with advance copy to the petitioner, by 23.9.2016. Rejoinder, if any, by the petitioner on or before 30.9.2016.

4. Matter shall be listed for hearing on **5.10.2016**. Pleadings shall be completed by the parties prior to the next date of hearing and no adjournment shall be granted for any reason.

By order of the Commission

-Sd/-

B. Sreekumar
Dy. Chief (Law)

